

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

Order No. A3-102/2022 dated 15.07.2022

On administrative exigencies, the following transfer and posting of staff of this department are ordered here.

1) Smt.Dhanya.V.P., (PEN:747191) Senior Clerk, Court of Judicial First Class Magistrate-V, Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate-IV, Kozhikode in the existing vacancy.

The incumbent shall be relieved forthwith. Order regarding substitute will be issued later. The Magistrate concerned shall report the date of relieving of the incumbent in due course.

Sd/-
Chief Judicial Magistrate.

To

The incumbent through office.

The Magistrate concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.

The Secretary, KCJSA, Kozhikode.

✓The Computer Cell, District Court, Kozhikode for publication in the District Court Website.

The Secretary, Kozhikode Taluk Government

Employees Co- operative Society, Kozhikode.

The Secretary, Kozhikode District Judicial Employees

Co-operative Credit Society, Kozhikode.

True copy By Order


Sheristadar.